

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 19 & 1 of 2013

Dated : 11th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Kerala State Electricity Board ...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent (s)

**Counsel for the Appellant (s): Ms. Kavita K.T. for
Mr. M.T. George**

Counsel for the Respondent(s): -

ORDER

At the request of the learned counsel for the Appellant, Post the matter on **08.01.2014.**

**(Rakesh Nath)
Technical Member
Ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**